

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1730
ANSWERED ON:04.12.2006
GROWTH IN RETAIL SECTOR
Subbarayan Shri K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of retail outlets in the country both in organized and unorganized sectors separately;
- (b) the average turnover of the organized and the unorganized retail sectors;
- (c) the share of organized and unorganized retail sectors in the Gross Domestic Product (GDP) of the country;
- (d) the rate of growth of share of retail sector in GDP;
- (e) whether the retail sector has shown a steady growth over the years; and
- (f) if so, the steps taken to ensure a steady growth for this sector in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a) to (c): As per the study commissioned to Indian Council of Research on International Relations (ICRIER) by Department of Consumer Affairs, the number of organized and unorganized retail outlets in the country has been estimated over 15 millions. The study has estimated the total size of the retail market in India at Rs. 7,40,000 crore in the year 2002. As per the study, the retail trade sector accounts for around 10 per cent of the Gross Domestic Product (GDP).

(d) : As per the GDP estimates of the Central Statistical Organisation (CSO), the growth rate in GDP of trade sector as a whole has been estimated as 7.5 per cent during the year 2004-05. Separate official estimates of rate of growth of the share of retail sector in GDP are not available.

(e) : As per the ICRIER study, the retail sector has grown at 7% per annum on an average during 1999-2002.

(f) : To ensure steady growth of the retail sector, various measures have been taken such as adoption of Value Added Tax (VAT) and model Agriculture Produce Marketing Committee (APMC) Act by several States. Besides, the Bill for amending Essential Commodities Act, 1955, has been passed by both Houses of Parliament.